

Declaration of Assets and Liabilities

Year 2021

31.12.21

I, RANJU KUMARI, son/daughter/wife of M. B. P. SINGH,

aged 56 years, belonging to BIHAR VIDHAN SABHA, PATNA

service and presently working as PRACHARI

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	163,000/-				
(iii)	Bonds, Debentures and Shares in companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—				
(v)	Motor Vehicles (details of make, etc.)	MARUTI DZIRE				
(vi)	Jewellery (give details of weight and value)	30 gm 150000				
(vii)	Other assets, such as values of claims / interests	—				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Gnala Road 1604 Sq/ft 50 L				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	RIAT No. 102 Lal Kishari Hirutappa Jakkampur Patna 850 Sq/ft 3000000				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	102 Lal Kishari Hirutappa Jakkampur Patna 850 Sq/ft				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	_____	
	(b) dues to departments dealing with supply of water	_____	
	(c) dues to departments dealing with supply of electricity	_____	

	(d) dues to departments dealing with telephones	_____	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____	
	(f) Other dues, if any	_____	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	_____	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_____	
	(iii) Sales Tax [Only in case of proprietary business]	_____	
	(iv) Property Tax	_____	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ranju Kumari

Name of Employee: RANJU KUMARI

Designation: PRACHARI

Department: Bihar Vidhaya Sabha, Patna

Place: PATNA

Date: 15/02/21

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.